

**ITEM NO.801
(Mentioning)**

COURT NO.9

SECTION XII-A

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

Petition(s) for Special Leave to Appeal (C) No(s).7224/2024

[Arising out of impugned final judgment and order dated 01-03-2024 in CRP No.3431/2023 passed by the High Court for The State of Telangana at Hyderabad]

MODERATORS COMMISSARY AND BISHOP & ANR.

Petitioner(s)

VERSUS

RT. REV. DR. A.C. SOLOMON RAJ & ORS.

Respondent(s)

(FOR VACATING STAY ON IA 101992/2024, FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 107253/2024, FOR APPLICATION FOR TRANSPOSITION ON IA 158313/2024 and FOR APPLICATION FOR TAGGING/DETAGGING ON IA 184705/2024)

Date : 06-05-2025 This petition was mentioned today.

**CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE**

For Petitioner(s) : Mr. Abhijeet Sinha, AOR

**For Respondent(s) : M/S. Venkat Palwai
Law Associates, AOR [Mentioned By]**

**Mr. Pranjal Kishore, AOR
Mr. Abhijeet Sinha, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Let the matter be released from the part heard.**
- 2. List the matter in the third week of July, 2025.**

**(RAVI ARORA)
COURT MASTER (SH)**

**(MAMTA RAWAT)
ASSISTANT REGISTRAR**

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Law Associates, AOR [Mentioned By]

Mr. Pranjal Kishore, AOR
Mr. Abhijeet Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the third week of July, 2025.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
ASSISTANT REGISTRAR